

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4128
ANSWERED ON:03.12.2010
WARNING ON TOBACCO PRODUCTS
Adhalrao Patil Shri Shivaji;Wankhede Shri Subhash Bapurao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is mandatory for the tobacco products to carry a health warning alongwith a danger sign on the exterior;
- (b) if so, the details thereof;
- (c) whether some tobacco products have been exempted from such requirement;
- (d) if so, the details thereof alongwith the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI S. GANDHISELVAN)

(a & b) The Government of India has notified `the Cigarettes and Other Tobacco Products (Packaging and Labeling) Rules, 2008` vide GSR No. 182 dated 15th March 2008. These rules have come into force from 31st May 2009. As per these Rules every package of cigarette or any other tobacco product sold in the country shall have the specified health warning.

Every package of cigarette or any other tobacco products shall carry the warning ``Smoking Kills` (on smoking forms of tobacco products) and `Tobacco Kills` (on smokeless or chewing and other forms of tobacco products).

The specified health warnings shall occupy at least forty percent (40%)of the principal display area of the front panel of the pack and shall be positioned parallel to the top edge of the package and in the same direction as the information on the principal display area:

- (c) No.
- (d) Does not arise.